

In the High Court of Judicature, Bombay.

Five day, the 14 day of September 1864

SPECIAL APPEAL No. 589 of 1864

Krishnarav Anant Joshi
Inamdar of the Tanna
Collectorate

Appellant

(Original Plaintiff)

versus

Namia bin Kalia Nayak
of the Tanna Collectorate.

Respondent,

(Original Defendant)

Rs. 4-8-3.

The claim in the Original Suit was to recover the balance
of what alleged to be due for 5 years

In Appeal No. 10 of 1864 the Collector
of the District of Tanjavur at Tanjavur confirmed
the Decree of the Munsif of Tanjavur who had rejected the claim

A Special Appeal was preferred in the High Court on the grounds that (1) there
has been a substantial error in law
~~has been~~ committed in the investigation of the
case.

case which has produced error in the
decision of the case upon its merits in
that the evidence prayed for in the
Darkhast N^o was not taken that
/2/ the Court declined to receive the
expenses tendered to call for evidence
and disposed of the case that /3/
that was an issue raised in the appeal
that the Court of Original Juris-
diction declined to receive the expenses
and disposed of the case, but the ap-
=pellate ^{Court} has not passed any decision
thereon and that /4/ a further π
extension ought to have been
once more granted but it was
not done.

The Court confirm the
Decree of the Court with costs in
Sp! Appt

Atty General

A. M. Ward

MEMORANDUM OF COSTS incurred in Special Appeal No. 589

of 1864 against the decision of the Acting Collector of the District of Tanna — and disposed of on the 14th Oct 1864 by Confirming the same with Costs

BY THE APPELLANT—

In the District.

| | | | | |
|---------------------------------------|---|----|---|----|
| In the <i>Mandars Court</i> | 2 | 2 | | |
| In the <i>Collector's Court</i> | 2 | 10 | | |
| | | | 4 | 12 |

In this Court.

| | | | | |
|--|---|---|----|---|
| Stamp for Memorandum of Special Appeal | 1 | | | |
| Stamps for copies of Decree and Judgment | 1 | 8 | | |
| Stamp for Vukeelutnama | 2 | | | |
| Batta for Process and Postage | 1 | | | |
| Sectioner's Fee | | | 10 | 5 |
| Vukeel's Fee | | 2 | 2 | |
| | | | 6 | 4 |
| Rupees.... | | | 11 | |

BY THE RESPONDENT.

In the District.

| | | | | |
|---------------------------------------|--|--|--|--|
| In the <i>Mandars Court</i> | | | | |
| In the <i>Collector's Court</i> | | | | |

In this Court.

| | | | | |
|------------------------------|--|--|--|--|
| Stamp for Vukeelutnama | | | | |
| Vukeel's Fee | | | | |
| Rupees.... | | | | |



Subs
Im Sealer
 The 14 day of October 1864
Subs
 For Acting Registrar